

**THE GAUHATI HIGH COURT**

(HIGH COURT OF ASSAM: NAGALAND: MEGHALAYA: MANIPUR: TRIPURA:  
MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION No.82**

Dated Guwahati, the 19<sup>th</sup> October, 2012

Hon'ble the Chief Justice has been pleased to order that henceforth all the letters and correspondence from the Outlying Benches and District Courts to the Principal Seat of the Gauhati High Court shall be mailed to the following e-mail account-

highcourt.ghc@gmail.com

Other means of correspondence/ communication (like Fax/ Speed Post/ Courier/ Special Messenger) shall be adopted only in the event of any technical snag or confidentiality. Confidential document may be sent to special e-mail account with prior intimation, over telephone/ mobile, to the concerned Registrar/ Officer to whom it is sent.

By Order,

Sd/- H.K. Sarma,  
**REGISTRAR GENERAL**

Memo No.HC.III-33/2012/ 5340-53 /G, dated 19<sup>th</sup> October, 2012